

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2021

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 04/BB/2021	For admission	Sec 9 of I&B code 2016	Narangs International Hotels Pvt Ltd	Kala Agarwal, PCS	Coffee day Global Ltd	

ADVOCATE FOR PETITIONER/s:

*Ms. Kala Agarwal, PCS*

ADVOCATE FOR RESPONDENT/s:

*Ms. Anuparna Bordoloi*

**ORDER**

Heard Ms. Kala Agarwal, learned PCS for the Petitioner and Ms. Anuparna Bordoloi, learned Counsel for the Respondent. Learned Counsel for the Respondent requests time for filing Objection. Learned Counsel for the Respondent is directed to file Objection duly serving copy on the other side.

Post the case on **03.03.2021.**

*[Signature]*

**MEMBER(T)**

*[Signature]*

**MEMBER(J)**

*[Signature]*  
Puja

*[Signature]*  
Court Officer